

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) (INS) NO.712 OF 2019

In the matter of:

Bhagwan Singh Rawat.

Appellant

Vs

State Bank of India & Anr.

Respondents

Present:

Mr. Balaji Srinivasan with Ms. Srishti Vaid, Advocates for Appellant.

Mr. Ankur Mittal with Ms. Meera Murali, Advocate for Respondent No.1 and Ms. Honey Satpal, Advocate for Resolution Professional.

ORDER

21.01.2020- Heard all the parties in I.A No. 4096 of 2019. Let the I.A be fixed for orders.

Let the matter be fixed on **06th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam